

ITEM NO.813

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 14/2024

DR. JAYA THAKUR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

WITH

W.P. (C) No. 11/2024 (PIL-W)

(FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 3964/2024)

Date : 12-02-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) : Mr. Pawan Reley, AOR

M/S. Varun Thakur & Associates, AOR

For Respondent(s) : Mr. Arvind Kumar Sharma, AOR

Mr. Ankit Agarwal, AOR

Ms. Viyushti Rawat, Adv.

Mr. Ashish Shukla, Adv.

Mr. R. P. Gupta, AOR

Mr. Prashant Padmanabhan, AOR

UPON being mentioned the Court made the following

O R D E R

Not to be deleted from the notified date i.e., 19.02.2025.

(NITIN TALREJA)

ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)

ASSISTANT REGISTRAR